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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

ORIGINAL APPLICATION NUMBER 879 OF 1997

ALLAHABAD, THIS THE 02ND DAY OF SEPTEMBER, 2003

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN
HON'BLE MR. D. R. TIWARI, MEMBER (A)

Najmul Hoda Lari son of Late Shri Niaz Ahmad Lari, resident of Mohalla Ghazi Rauza Gorakhpur presently working as Office Superintendent (Ad-hoc) under Chief Administrative officer (Construction), N.E. Railway, Gorakhpur.

(By Advocate : Shri S.K. Om)

.....Applicant

V E R S U S

1. Union of India through General Manager, N.E. Railway, Gorakhpur.
2. Chief Personnel Officer, N.E. Railway, Gorakhpur.
3. Chief Personnel Officer (Administration), N.E. Railway, Gorakhpur.
4. Chief Administrative Officer(Construction), N.E. Railway, Gorakhpur.

.....Respondents

(By Advocate : Shri V.K. Goel - Absent)

O R D E R

By Hon'ble Mr. Justice R. R. K. Trivedi, Vice-Chairman

In this case respondents have filed Supplementary Counter reply on 03.10.2002. In para-3 whereof it is stated that notification for selection of O.S. Gr.II was issued by General Manager on 08.11.1997 and in pursuance of which selection was finalised on 07.12.2000. The applicant Najmul Hoda Lari also appeared and was declared successful. Accordingly the applicant was posted as O.S. Gr.II in the B.G. Organisation. The question of seniority in O.S. Gr.II against his Junior is under consideration and will be decided on merit as per extant rules. It is pertinent to mention here that applicant had already been given ad-hoc promotion on the post of O.S. Gr.II and he has ^{not} suffered any pecuniary loss. In the circumstances, this O.A. has been

(Signature)

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rendered infructuous. The counsel for the applicant was given time on 07.08.2003 to ascertain the present position. However, counsel for the applicant has not received any instructions.

2. In the circumstances, the O.A. is dismissed as infructuous. No order as to costs.

Shukla
Member (A)

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Vice-Chairman

shukla/-